

IN THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 186 OF 2024

News item titled "Sanjay Gandhi National Park Faces Threat As BMC Plans to Divert Forest Land For Bridge Reconstruction" appearing in the Free Journal dated 17.01.2024

MEMO OF PARTIES

1. Municipal Commissioner,  
Brihanmumbai Municipal Corporation ..Respondent No. 1
2. Principal Chief Conservator of Forest (HoFF),  
Maharashtra ...Respondent No. 2
3. Chief Wildlife Warden, Maharashtra ...Respondent No. 3
4. District Collector/District Magistrate, Thane ...Respondent No. 4
5. District Collector/District Magistrate,  
Mumbai Suburban ....Respondent No. 5